

Porn websites

763. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has seen newspaper report CJI wants ban on websites displaying porn, hate speeches appearing in Asian Age, New Delhi on 1st February, 2010;

(b) if so, the steps Government has taken or propose to take to impose a ban that exclusively display pornography and hate speeches;

(c) whether Government has plans to strengthen the Cyber relates laws to control pornography and hate speeches; and

(d) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) Yes, Sir.

(b) to (d) The Information Technology Act, 2000 has been amended by Information Technology (Amendment) Act, 2008. The amendments have been enforced on 27.10.2009. The Act now has additional provisions for dealing with pornography including child pornography and hate speeches and offensive messages in electronic form.

Section 66A of the Act provides for punishment for sending offensive messages through communication services. Section 67 of the Act provides for punishment for Publishing or transmitting obscene material in electronic form. Section 67A of the Act provides for punishment for publishing or transmitting of material containing sexually explicit act in electronic form. Section 67B specifically deals with publishing or transmitting of material depicting children in sexually explicit act in electronic form.

Stringent punishment including fine has been provided for offenders which is enhanced significantly for second and subsequent conviction.

Bihar Sharif Circle branch postmasters

764. SHRI KAMAL AKHTAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is aware that relievers in place of Extra Departmental Branch Post Master (EDBPM) or Postman going on leave, are not being provided by concerned inspectors under Bihar Sharif Circle;

(b) whether Government is also aware that this is causing a lot of resentment and frustration amongst the Branch Postmasters/Postmen;

(c) if so, whether Government has received any complaints in this regard;

(d) whether Government propose to take action against the erring inspectors who are indulging in such willful and illegal activities; and